

**MOST URGENT / OUT AT ONCE**  
**THROUGH PROCESS SERVER**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):**  
**TIS HAZARI COURTS, DELHI**

**DUTY ROSTER OF OATH COMMISSIONERS**

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of March, 2026 is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Ms. Pooja Kaushik	W/o Mr. Vinay Angira	R/o M-33, Shastri Nagar, Gali No. 1, Delhi-110052	8588815603	02.03.2026
2	Ms. Richa Sharma	D/o Mr. Manna Lal	R/o E-288, Gali No. 15 Mukund Vihar, Karawal Nagar, Delhi-110094	8700835418	03.03.2026
3	Mr. Hemant Kumar Srivastava	S/o Mr. Sudama Lal Srivastava	R/o A-172, A-Block, Nehru Vihar, Delhi-110054	9891800953	06.03.2026
4	Mr. Vishnu Dutt	S/o Mr. Ayodhya Prasad	R/o H.no. 2115, Gali Mandir Wali, Mukim Pura, Old Sabzi Mandi, Delhi-110007	7827229385	07.03.2026
5	Mr. Rajesh Kumar Jha	S/o Mr. Shiv Shankar Jha	R/o H.No. H-259, Old Seema Puri, Delhi-110095	9810476003	09.03.2026
6	Mr. Rahul Kumar Raj	S/o Mr. Indradeo Prasad	R/o A-6/175, KH.No. 356, Gali No. 05, Part-6, Sonia Vihar, Karawal Nagar, Delhi-110094	9716253205	10.03.2026
7	Ms. Priya	D/o Mr. Vinod Kumar	R/o H. No. 149, Street No. 8, Ganga Sahay Colony, Mandoli, North East, Delhi-110093	7838285396 9015870545	11.03.2026
8	Mr. Akshay Sori	S/o Mr. Harbans Lal Sori	R/o 660/12, Street No. 1 Anand Parbat, Ghati Road, Karol Bagh, New Delhi-110005	9625187267	12.03.2026
9	Mr. Lalit Kumar	S/o Late Mr. Kishan Lal	R/o H. No. 167, Gurhai Mohalla, Circular Road, Shahdara, Delhi-	9643933451	13.03.2026

10	Ms. Kumari Renu	D/o Late Mr. Ratan Lal	110032 R/o H.No. 225, Street No. 4, Sewa Nagar, Meerut Road, Ghaziabad	9958518567	16.03.2026
11	Mr. Rahul Kumar	S/o Mr. Rakesh Kumar	R/o Village Ravan URF Bara Gaon, Tehsil, Khekra, District Bagpat, UP	8449100623 8285808239	17.03.2026
12	Ms. Aarti	D/o Mr. Ram Pal Singh	R/o H.No. A-440, Street No. 22, Shyam Colony, Budh Vihar PH-II, Delhi	8700056958 7982735389	18.03.2026
13	Mr. Satya Pal	S/o Mr. Naresh Kumar	R/o H.No. 121, Poll No. MDKW-449A, Tikri Kalan, Delhi-110041	9971747618	19.03.2026
14	Mr. Manoj Kumar Mahaur	S/o Mr. Kali Charan Mahaur	R/o S-451, Gali No. 12, Prem Nagar II, Kikari Suleman Nagar, Nangloi, Delhi-110086	9911443410	20.03.2026
15	Mr. Manjesh Kumar	S/o Mr. Hari Shankar Giri	R/o H.No. 37-B, Gali no. 5, Mangal Bazar Gali, Jagdamba Colony, Johripur, Delhi-110094	8920655907 8447702934	23.03.2026
16	Mrs. Geetanjali Sharma	W/o Mr. Sushil Kumar	R/o B-1802, Charms Castle, Raj Nagar Extension, Ghaziabad, UP-201017	8447833470 8588821631	24.03.2026
17	Mr. Anil	S/o Mr. Ramesh Chander	R/o 1630, UG Floor, Krishna Gali, Sohan Ganj, Delhi-110007	9555153594	25.03.2026
18	Mr. Amir Rabbani	S/o Mr. Aijaz Rabbani	R/o D-92/8, ST. No. 10, Mohanpuri, Maujpur, Delhi-110053	9289797760 9910694659	27.03.2026
19	Mohd. Tafseer Khan	S/o Late Mohd. Shahbuddin Khan	R/o H.No. P-92, Upper Ground Gali No. 1, Nafees Road, Batla House Jamia Nagar, Okhla, New Delhi-110025	9818039113	28.03.2026
20	Ms. Renu Rani	D/o Mr. Sunil Kumar	R/o D-2/2, Dayal Pur, Delhi-110094	8512037893	30.03.2026

*Rajesh Choudhary*  
20.2.2026

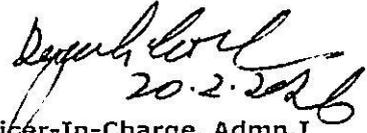
Link Officer-in-Charge, Admn.I  
O/o Principal District & Sessions Judge (HQs),  
Tis Hazari Courts, Delhi.

No. 15445-15470 /OC/Admn.I/THC/2026

Dated, Delhi The 20 FEB 2026

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

  
20.2.2026

Link Officer-In-Charge, Admn.I  
O/o Principal District & Sessions Judge (HQs),  
Tis Hazari Courts, Delhi